

(b) Bidding process for world class stations in PPP mode can be initiated after Master Plan and Feasibility Report is prepared and in-principle approval of local bodies is taken. Action has been initiated for appointment of Consultant for Secunderabad.

(c) Yes, Sir.

(d) Does not arise.

Stoppage of trains at Laksar, Haridwar

†898. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have received a request to provide stoppage of Barmer Express and Jammu Tawi Express at Laksar in Haridwar, Uttarakhand;

(b) if so, when this request was received; and

(c) the time by when the Ministry would take decision regarding the stoppage of these two trains at Laksar?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (c) Yes, Sir. A request to provide stoppage of 14609/14610 Rishikesh-Jammu Tawi Hemkunt Express and 24887/24888 Haridwar-Barmer Link Express at Laksar was first received on 21st February, 2012 by Ministry of Railways. The matter has been examined. Since both these trains bypass Laksar station, it is operationally not feasible to provide stoppages of these trains at Laksar station.

Committee to examine safety standards

899. SHRI Y.S. CHOWDARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has constituted a Committee to examine the current standards of safety in Railways;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of recommendations and observations made by the Committee, if any; and

(d) the action taken/being taken by Government on the recommendations made by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) A High Level Safety Review Committee was constituted by Ministry of Railways on 16.09.2011 under the Chairmanship of Dr. Anil Kakodkar, former Chairman, Atomic Energy Commission to go into all technical and technology related aspects in connection with safe running of trains service in the country. The Committee has submitted its Report to Ministry of Railways on 17.02.2012.

†Original notice of the question was received in Hindi.